CENTRAL ADMINISTRATIVE TRIBUNAL AHMEDABAD BENCH

O.A. 82/93

	DATE OF DECISION :11.10.99
Mr. J.B. Chauhan	:_Petitioner [s]
Mr. J.J. Yajnik	: Advocate for the petitioner [s]
Versus	
Union of India & c	rsRespondent [s]
Ms. B.N. Doctor	Advocate for the Respondent [s
CORAM	
THE HON'BLE MR.	V. RADHAKRISHNAN : MEMBER (A)
THE HON'BLE MR	P.C. KANNAN : MEMBER [J]
	JUDGMENT
1. Whether Reporters of	Local papers may be allowed to see the judgment?
2. To be referred to the	

3. Whether their Lordships wish to see the fair copy of the judgment?

4. Whether it needs to be circulated to other Benches of the Tribunal?

Mr. J.B. Chauhan, SPM, Kadod, Tal. Bardoli,

District: Surat.

(Advocate: Mr. J.J. Yajnik)

: Applicant.

VERSUS

- Union of India (to be served through the Secretary, Ministry of Communication, Govt. of India, New Delhi)
- The Director General of post and Telegraph, New Delhi.
- 3. Mr. Bala Guru, and/or his successor in office, Chief Post Master General, Gujarat Circle, Ahmedabad-9.
- 4. Mr. B.J. Darji, and/or his successor in office, Supdt. of Post Offices, Bardoli Division, Bardoli-394 601.

(Advocate: Mr. B.N. Doctor)

ORAL ORDER O.A. NO. 82 OF 1993

Date: 11.12.99

PER: HON'BLE MR. V. RADAKRISHNAN: MEMBER (A)

Neither the applicant nor his counsel, Mr. J.J. Yajnik is present. Dismissed

for default.

Phareso (P.C. Kannan)

Member (J)

(V. Radhakrishnan) Member (A)

CENTRAL ADMINISTRATIVE TRIBUNAL, DELHI

Application No. Op 82/93	of 19 .	
Transfer Application No.	Old Writ. Pet. No.	
	CERTIFICATE	
Room (Decided)	quired to be taken and the case is fit for consignment to the Rec	ord
Dated: Sink		
Countersigned.	Signature of the Dea	ling
pl 1199	Assistant	

Section Officer/Court Officer.

CENTRAL ADMINISTRATIVE TRIBUNAL AHMEDABAD BENCH AHMEDABAD

CAUSE	E TI	TLE	0.A.,	182183	
NAME	OF	THE	PARTIES	J. B. Chaabau	
			*	VERSUS	
				U.O.I. & ORS.	

SR.NO.	DESCRIPTION OF DOCUMENTS	PAGE
01.	DA Wito Aunerones.	1 to 15
02.	Reply	16 to 23
	Indoment at - 14/10/89.	C & P4 yes)
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